

12.41 hrs

**SICK TEXTILE UNDERTAKINGS  
(NATIONALISATION) BILL—contd**

**THE MINISTER OF STATE IN  
THE MINISTRY OF INDUSTRY AND  
CIVIL SUPPLIES (SHRI B P MAU-  
RYA)** Sir I beg to move —

“That the clause-by-clause con- sideration of the Sick Textile Un- dertaking (Nationalisation) Bill, 1974, which was adjourned on the 2nd December 1974 be resumed now’

**MR SPEAKER** The question is

“That the clause-by-clause con- sideration of the Sick Textile Un- dertaking (Nationalisation) Bill, 1974, which was adjourned on the 2nd December 1974 be resumed now’

*The motion was adopted  
(Interruptions)*

**MR SPEAKER** Item No 7  
*(Interruptions)*

**SHRI SHYAMNANDAN MISHRA**  
(Begusarai) I want a Division

**MR. SPEAKER** Let the Lobby be cleared

*(Interruptions)*

**MR. SPEAKER** Dr. Lakshminandan Pandey

*(Interruptions)*

I am sorry I am not able to con- duct the proceedings

*(Interruptions)*

**SHRI SHYAMNANDAN MISHRA**  
(Begusarai) I have been rising on a point of order *(Interruptions)*

**SHRI C M STEPHEN** (Muvatta-  
puzha) The position is very clear  
No point of order

**SHRI PILOO MODY** (Godhra): On a point of order *(Interruptions)*

**SHRI SHYAMNANDAN MISHRA**  
I am rising on a point of order Be- fore the hon. Minister of Railways stood to read out his statement, I had been rising repeatedly on a point of order

*(Interruptions)*

**SHRI SHYAMNANDAN MISHRA**  
My point of order flows from the statement made by the hon Prime Minister My point of order at this stage is

**MR SPEAKER** That is over now

**SHRI SHYAMNANDAN MISHRA**  
I wanted to make a point of order before the hon Minister of Railways read out his statement I rose even then Would the statement read out by the Minister of Railways be con- sidered to be in order before my point of order was heard by the Chair? That is my point of order

**MR SPEAKER** There is no point of order involved in this That is all over

*(Interruptions)*

**MR SPEAKER** The Prime Min- ister made a statement and then Shri Morarjibhai Desai made his state- ment! After that there were no fur- ther statements and we proceeded with the next business

The doors can be opened now Nei- ther I could hear anything nor the Reporters could hear anything There is no use in keeping the doors closed I am not hearing any person I have not been able to listen during this noise How can I hear in this noise? Those papers which could be laid on the Table, I allowed them to be laid I had asked for the voting on item 7 but I could not listen to anything. All the items that could be laid on the Table I have allowed

**SHRI SHYAMNANDAN MISHRA:**  
 Now you have only to declare that all the items that have been listed you have passed. You can make it very simpler..... (Interruptions).

**MR. SPEAKER:** I can say something only when I hear I cannot hear now.

**SHRI SHYAMNANDAN MISHRA:**  
 You can say that all the items that are there upto the 20th December have been passed. Your task will be very simple... (Interruptions)

**MR. SPEAKER.** So far as matters upto the Papers to be laid on the Table are concerned, they are allowed. So far as this Bill is concerned, after all, the reporters will have to take a note of all that. If the reporters are not able to take a note of that, it cannot go on record. So far as item No 7 is concerned, I am told that they have not been able to take a note.

**PROF. MADHU DANDAVATE (Rajapur):** Sir, I am rising on a point of order. I will continue to do so until you declare that in this democratic Parliament no point of order can be raised. . . . (Interruptions)  
 Sir, are you listening to the point of order? (Interruptions).

**MR. SPEAKER:** Let all the other members sit down and let there be no noise. Otherwise, how can I listen to the point of order?

**SHRI SHYAMNANDAN MISHRA:**  
 May I tell you that you are in conspiracy with the ruling party. (Interruptions)

**MR. SPEAKER:** There is no point in pressing a point of order when there is so much noise. They are not raising any point of order. You are raising points of order.

\* . (Interruptions)

**PROF. MADHU DANDAVATE:**  
 I shall continue to raise a point of order.... (Interruptions).

**MR. SPEAKER:** Now, we adjourn for lunch to re-assemble at 2.15 P.M.

13.06 hrs.

The Lok Sabha adjourned for Lunch till Fifteen Minutes past Fourteen of the Clock

14.18 hrs.

The Lok Sabha re-assembled after Lunch at Eighteen Minutes past Fourteen of the Clock

[MR. DEPUTY-SPEAKER in the Chair]

RE. IMPORT LICENCE CASE  
 SOME HON. MEMBERS rose—

**MR. DEPUTY-SPEAKER:** Please sit down. I will hear you all.

श्री जनेश्वर मिश्र (इलाहाबाद)  
 उपाध्यक्ष महोदय, जिस तरह में स्पीकर साहब ने आज सवेरे कार्यवाही की है वह सारी की सारी कार्यवाही रद्द की जाय। बहुमत के बगुन में अगर सरकार कोई कार्यवाही करना चाहेगी तो कोई कार्यवाही नहीं चल पायेगी। . . . (व्यवधान)

**PROF. MADHU DANDAVATE (Rajapur):** My point of order has been pending... (Interruptions).

**MR. DEPUTY-SPEAKER:** I will hear your point of order.

**PROF. MADHU DANDAVATE:**  
 In the morning, after the Question Hour was over, hon. Speaker announced that the hon. Prime Minister would make a statement in the House and after that Shri Morarji Desai would also make a statement. The Prime Minister made one statement. After that, Shri Morarji Desai also made a statement and at the close of his statement, he demanded a categorical assurance from the Prime